Sixteenth Loksabha

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Title: The Minister of State in the Ministry of Law and Justice and Minister of State in the Ministry of Corporate Affairs presented a statement showing the Supplementary Demands for Grants-Third Batch for 2017-18

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): On behalf of Shri Arun Jaitley, I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants – Third Batch for 2017-18.

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